

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA/Ind- 3473/252/HDB/2017 |
| NAME OF THE COMPANY | YSVR Infratech Private Limited |
| NAME OF THE PETITIONER(S) | YSVR Infratech Private Limited |
| NAME OF THE RESPONDENT(S) | RoC, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---|-------------|
| M. NARENDRA | C.S. | narendra.meka@ YMAIL.COM 9012910400 | M. Narendra |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard, Mr.Narendra Meka, the Learned PCS for the Petitioner.

The Petitioner submits that he has already complied with the objections raised by this office. The Registry is directed to scrutinise the application whether it is in order.

Case is posted to 15-11-2017.

Member (T)

pc

Member (J)